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राष्ट्रीय स्वच्छ गंगा मिशन
National Mission for Clean Ganga

No. L-25011(13)/5/2022/NMCG/24-25/05

Date: 03rd Sep, 2024

To,

The Registrar,
Hon'ble National Green Tribunal (Principal Bench),
Copernicus Marg, New Delhi

Subject: - Response of the NMCG in compliance of the order dated 10.04.2024, passed by the Hon'ble NGT in the matter of O. A. No 200/2014 – M. C. Mehta Vs. Union of India & Ors.

Sir,

With reference to above subject, please find enclosed herewith Response of the NMCG in compliance of the order dated 10.04.2024, passed by the Hon'ble NGT in the matter of O. A. No 200/2014 – M. C. Mehta Vs Union of India & Ors (for the State of Jharkhand). The same may kindly be placed before the Hon'ble NGT (Principal Bench) for kind consideration.

2. This issues with approval of the competent authority.

Encl:- As above

Yours faithfully,

Anup Kumar Srivastava
Executive Director (Technical)
National Mission for Clean Ganga
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Copy for information to:

- (i) PPS to Secretary, DoWR,RD&GR, Ministry of Jal Shakti, Shram Shakti Bhawan, New Delhi
- (ii)PS to the DG, NMCG

**Response of the NMCG in compliance of the order dated 10.04.2024,
passed by the Hon'ble NGT in the matter of O. A. No. 200 of 2014 – M.C.
Mehta Vs. Union of India & Ors.**

1. The Hon'ble NGT while considering the aforesaid matter related to prevention, control and abatement of pollution in River Ganga and its tributaries in the State of Jharkhand observed as following:

“9. Learned Counsel appearing for NMCG submitted that he will find out the action which is taken on the basis of monthly report submitted by JSPCB.”

2. That a Central Monitoring Committee (CMC) under the Chairmanship of Secretary, DoWR, RD & GR, MoJS was constituted by Hon'ble NGT in the matter O. A. No. 673 of 2018 for monitoring the progress made by the 31 States/ UTs across India in implementation of the Action Plan for restoration of polluted river stretches. The Chief Secretaries of the 31 States/ UTs are members of the Committee. The Committee held regular meetings since January 2020 and the 18th meeting of the Committee was held in January 2024. NMCG is the nodal agency for providing secretarial assistance to the Committee. Next meeting of the CMC is proposed shortly.
3. That as per the directions of Hon'ble NGT, the 31 States/ UTs submit Monthly Progress Reports (MPR) to NMCG. The MPRs indicates the

progress made by the State/ UT against the actionable points as identified by the NGT in its orders, which are critically reviewed by the CMC and necessary directions are issued for implementation by the States.

4. That the latest Monthly Progress Report of Jharkhand (uploaded on NMCG website <https://nmcg.nic.in/ngtprogressreport.aspx>) submitted for the months of May and June, 2024 contains primarily of the State-wise details, and not district-wise. Brief of details provided by the State is as follows:

(i) Sewage Management

The estimated sewage generation in the State is 473 MLD. There are 37 STPs of 153.96 MLD existing and 10 MLD of sewage is treated through alternate technology. All 37 STPs are reported to be complying. There exists a gap of 319.04 MLD in sewage treatment. For bridging the gap, 5 STP projects of total 319 MLD are under various stages of construction. 3 ongoing STP projects - 14 MLD at Phusro, 40 MLD at Ramgarh and 192 MLD at Dhanbad are sanctioned under Namami Gange and remaining 2 STP projects are sanctioned under State schemes. Further, 0.068 MLD of FSTPs and 0.254 MLD of septage management plant is being undertaken in 9 Municipal Corporation/ Nagar Parishad. STPs are proposed at Ranchi (265 MLD), Mango (24.8 MLD) and Jamshedpur (4 STPs of 45.45

MLD). Further, State has also proposed 22 STPs of 113 MLD under SBM 2.0, which are under DPR preparation stage.

(ii) Industrial Pollution Management

There are 339 water polluting industries in the State generating 282.16 MLD of effluent. 225 units have ETPs and 114 units are connected to CETP. There are 3 CETPs of 3.7 MLD capacity and are reported be complying.

(iii) Solid-waste Management

2258 MTPD of solid waste is generated in the State. 1349 MTPD of waste is processed. 10 MSW processing facilities of 560 MTPD is existing, 11 MSW processing facilities of 1059 MTPD are under construction and 27 MSW processing facilities of 1085 MTPD are proposed.

5. In the CMC meetings, focus mainly remains on addressing the pollution with regard to sewage, industrial and solid waste. The States/UTs are stressed to ensure operationalization & compliance of the existing infrastructures and to ensure timely completion of the on-going and proposed infrastructures with respect to sewage/ industrial treatment and solid-waste management projects. The gap in treatment to be addressed on high priority.

6. NMCG initiatives:

- (i) With respect to *Namami Gange Program* in Jharkhand, a total of 05 sewerage infrastructure projects are approved aimed to create STP capacity of 261.5 MLD and approximately 116.71 km of sewerage network will be laid at an estimated cost of **Rs. 1310.3 Crores**. Details of projects undertaken under Namami Gange is given as under:

	District	Name of the project	Sanctioned cost (Rs in Cr.)	STP Capacity (MLD)	Sewer Network (km)	Status
1	Sahibganj	Sewerage scheme and STP at Sahibganj	99.36	12	55	Completed
2	Rajmahal	Sewerage scheme and STP at Rajmahal	56.76	3.5	34.21	Completed
		Total	156.12	15.5	89.21	
3	Phusro	I&D with STP at Phusro	61.05	14	-	Under Progress
4	Ramgarh	I&D with STP at Ramgarh	284.80	40	-	Under Progress
5	Dhanbad	I&D with STP at Dhanbad	808.33	192	27.5	Under Tendering
		Grand Total	1310.3	261.5	116.71	

- (ii) Out of these, 2 projects have been completed creating 15.5 MLD STP capacity and about 89.21 km network laid.
- (iii) Following two I&D with STP projects having 54 MLD capacity are under progress

- 14 MLD STP at Phusro with completion timeline of June 2025

- 40 MLD STP at Ramgharh with completion timeline of December 2025

(iv) One I&D with STP project of 192 MLD at Dhanbad is under tendering.

(v) Ghat and Crematoria Projects:

Sr. No.	Project Name	Ghat/ Crematoria	Sanctioned Cost (Rs. In Cr)	Status
1	Development of Ghat and Crematoria at Sahibganj	Ghat-2 Crematoria- 1	10.20	Completed
2	Development of Kanhaiya Ghat at Sahibganj	Ghat-1	8.74	Completed
3	Development of Ghat and Crematoria at Rajmahal	Ghat-2 Crematoria- 1	9.55	Completed
4	Development of Ghat and Crematoria at Sahibganj to Rajmahal Stretch	Ghat-8 Crematoria- 1	33.58	Completed
	Total	Ghat-13 Crematoria- 03	62.07	

(vi) Forestry Interventions:

Under the Namami Gange Programme (NGP), financial assistance is provided for implementing forestry interventions in the states of Jharkhand as per the DPR prepared by Forest Research Institute (FRI), Dehradun since the year 2016-17 onwards. Since 2016-17 to till date, 884-hectare plantation has so far been carried out under *Namami Gange Programme*, for which an

expenditure of Rs. 26.25 crores have been incurred by the Jharkhand State Forest Departments.

(vii) Strengthening of laboratories of Jharkhand State Pollution

Control Board: -

NMCG sanctioned the project “Strengthening of laboratories of Jharkhand State Pollution Control Board (JSPCB)” on 06.06.2018 for establishment of laboratory infrastructure in terms of instruments, staff, laboratory development, chemical & glassware and laboratory operation at Ranchi and Dumka of JSPCB with the financial assistance of Rs. 9.83 crores with 100% Central funding. The five-year tenure of the scheme completed in June 2023 and thereafter NMCG sanctioned its extension.

(viii) River Surface Cleaning Work using Trash Skimmer has been completed at a cost of Rs. 3.6 Crores.



(Anup Kumar Srivastava)
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